

categories which are not covered by normal airlines practices who have been issued free passes/incentive tickets to travel by Indian Airlines and Air India;

(b) what are the reasons for issuing free passes/incentive tickets in each case; and

(c) what has been the monthly loss of revenue due to issuing of such free passes/incentive tickets (month-wise) from January 1980 to September 1982?

THE MINISTER OF STATE IN THE MINISTRIES OF CIVIL AVIATION AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD): (a) Indian Airlines and Air India issue free passes/ incentive tickets in conformity with airline practices.

(b) The main reasons are promotion of commercial interests, publicity, charity etc.

(c) As the issue of the passes/incentive tickets is in the commercial interest of Air India with the view to increase its revenue, there has been no loss of revenue.

#### Removal of Garbage Dumps Near Palam Airport

1776. DR. LOKESH CHANDRA:  
SHRI P. N. SUKUL:

Will the Minister of CIVIL AVIATION be pleased to refer to the answer to Starred Question 343 given in the Rajya Sabha on the 3rd August 1982 and state whether garbage dumps within a radius of ten kilometers of Palam Airport have been removed?

THE MINISTER OF STATE IN THE MINISTRIES OF CIVIL AVIATION AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD): The garbage dumps are a public utility hence they have not been removed. The local authorities have been requested

to ensure that the garbage from these dumps is removed regularly.

#### Hijacking of Planes

1777. SHRIMATI MANORAMA PANDEY:

SHRI RAMANAND YADAV:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that in the recent past several attempts were made to hijack the Indian Airlines planes; and

(b) if so, what measures have been taken by Government to prevent hijacking of planes?

THE MINISTER OF STATE IN THE MINISTRIES OF CIVIL AVIATION AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD): (a) Yes Sir. During the last two years, three aeroplanes of Indian Airlines were hijacked.

(b) Several steps have been taken to prevent hijacking of aircraft in the country. These include: (i) installation of sophisticated electronic equipments like Door Frame Metal Detector, Hand Held Metal Detector and X-Ray Baggage Inspection System at various airports. (ii) on-the-job training of security staff (iii) increased surveillance at the airports (iv) strict control on entry into operational areas (v) guarding of aircraft by armed contingents (vi) strict ladder point checks of passengers and (vii) dummy checks by senior officers to test the efficiency and alertness of the security staff.

#### Welfare of Scheduled Castes/Scheduled Tribes

1778. SHRI PANDURANG DHARMAJI JADHAV: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether his Ministry has taken action for welfare and development of weaker sections of society particularly for the Scheduled Castes and Scheduled Tribes in the light